

**FORM-A**  
**PUBLIC ANNOUNCEMENT**

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF CREDITORS OF KALIBER ASSOCIATES PRIVATE LIMITED**

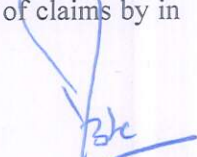
1.	Name of Corporate Debtor	Kaliber Associates Private Limited
2.	Date of incorporation of Corporate Debtor	13.02.2003
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Delhi & Haryana
4.	Corporate Debtor Identity number	U74140DL2003PTC118931
5.	Address of the registered office of the Corporate Debtor	E-20, Lajpat Nagar-III, New Delhi-110024
6.	Insolvency commencement date in respect of Corporate Debtor	26.04.2017
7.	Estimated date of closure of Insolvency Resolution Process	25.10.2017
8.	Name, address, email address and registration number of Interim Resolution Professional	Ashish Aggarwal 1, Link Road, Jangpura Extension, New Delhi-110014 Email: ashish.advocate@gmail.com Regn. No. IBBI/IPA-001-IP-00153/2016-2017/1206.
9.	Last date for submission of Claims	10.05.2017

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against Kaliber Associates Private Limited on 26.04.2017, received on 03.05.2017.

The Creditors of Kaliber Associates Private Limited are hereby called upon to submit a proof of their claims on before 10.05.2017 to the Interim Resolution Professional at the address mentioned against Item 8.

The financial creditor shall submit their proof of claims by electronic means only. The Operational Creditors, including workmen and employees may submit the proof of claims by in person, by post or electronic means.

Submissions of false or misleading proofs of claim shall attract penalties.

  
Ashish Aggarwal  
Interim Resolution Professional

Date: 04.05.2017  
Place: New Delhi